NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/95/(IB)/2017

NAME OF THE PETITIONER(S)

: IDBI CAPITAL MARKETS & SECURITIES LTD

NAME OF THE RESPONDENT(S)

: SURANA INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

P. Krishnen

ORDER

Counsel for both parties present. Counsel for Respondent submitted a memo on behalf of Respondent stating that the Respondent approached the Petitioner on 12.07.2017 at Mumbai office and submitted a letter for compromise between the parties in the matter. The Petitioner sought time to finalize the compromise after getting approval from his Head Office. In view of it, the prayer has been made to grant adjournment for three weeks to report the settlement between the parties. At request, time is enlarged. Put up on 01.08.2017 at 10.30 A.M.

I - vijgedem-

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)